

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No. 623 of 2017
Date of order : 22-01-2018

Between :

M Karunanithi aged about 59 years,
S/o (Late) M.Muthu,
Executive Engineer (C),
Vijayawada Central Division,
CPWD, CGO Complex, Auto Nagar,
Vijayawada – 520007.Applicant

AND

1. The Union of India,
Rep. by its Secretary to Government of India,
Ministry of Urban Development, Nirman Bhawan,
New Delhi 110 001.

2. The Director General of Works,
Ministry of Urban Development,
Nirman Bhawan, New Delhi 110 001.

3. The Chief Engineer,
Central Public Works Department,
South Zone-VI,
Ministry of Urban Development,
CGO Complex, Auto Nagar,
Vijayawada-520007.Respondents

Counsel for the Applicant : Mr.T.KoteshwaraRao

Counsel for the Respondents : Mr A.Radhakrishna, Addl. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Mr. T. Koteswara Rao, Learned counsel appearing for the applicant submits that the Original Application has become infructuous.

2. Accordingly the Original Application is dismissed as infructuous. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 22nd January, 2018.
Dictated in Open Court.

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